

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0008641/2020	BIJOY KUMAR PARIDA @ CHAGALA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /387 /2020 () //
2	BLAPL/0008642/2020	SONU KUMAR SAHOO VS STATE OF ODISHA	P.K.DEO VS	JAJPUR ROAD /270 /2020 () //
3	BLAPL/0008643/2020	ALTAB @ APPU HUSEN VS STATE OF ODISHA	MANORANJAN MISHRA VS	JHARSUGUDA /693 /2020 () //
4	BLAPL/0008644/2020	RANJU @ RANJIT KUMAR PATTNAIK @ RANJIPRASAD KUMAR MISHRA VS STATE OF ODISHA	PRASTNN KUMAR MISHRA VS	PURI TOWN /250 /2007 () //
5	BLAPL/0008645/2020	B.ASHOK KUMAR @ BIDIKI ASHOK KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KASINAGAR /12 /2018 () //
6	BLAPL/0008646/2020	TAPAN KUMAR NAYAK VS STATE OF ODISHA	REENA NAYAK VS	DEOGARH /34 /2020 () //
7	BLAPL/0008647/2020	RABINDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	KANDHEIGOLE /107 /2018 () //
8	BLAPL/0008648/2020	CHANDRA MOHAN GAGRAI VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	JAMDA PS /36 /2020 () //
9	BLAPL/0008649/2020	KABIRAJ PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /292 /2020 () //
10	BLAPL/0008650/2020	DHOBLU SOURA @ KESWARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAPADAHANDI /131 /2020 () //
11	BLAPL/0008651/2020	BHAKTA CHARAN ROUL VS STATE OF ODISHA	S.R.MULIA VS	JAGATPUR /373 /2020 () //

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12	BLAPL/0008652/2020	MANU PARASETH VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /60 /2020 () //
13	BLAPL/0008653/2020	SUNIT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /93 /2020 () //
14	BLAPL/0008654/2020	ROHAN @ GOPI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /201 /2020 () //
15	BLAPL/0008655/2020	GOPAL DAS VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PURI TOWN /250 /2007 () //
16	BLAPL/0008656/2020	DARSHANI SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	CHHENDIPADA /243 /2020 () //
17	BLAPL/0008657/2020	LAKHIDHAR NAIK VS STATE OF ODISHA	SANTOSH KUMAR MISHRA VS	JUNAGARH /15 /2020 () //
18	BLAPL/0008658/2020	RAKSHYA BEHERA @ RAKSHYA @ KSHYAMA @ VS STATE OF ODISHA	<del>SINDHAPATRA</del> VS	BARGARH /433 /2020 () //
19	BLAPL/0008659/2020	RAMESH ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	RAJNAGAR /249 /2020 () //
20	BLAPL/0008660/2020	DHADU SAMANTARAY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	PIPLI /5 /2016 () //
21	BLAPL/0008661/2020	MANASH MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BASUDEVPUR /271 /2020 () //
22	BLAPL/0008662/2020	BINOD LAKRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAHUNIPADA /128 /2020 () //
23	BLAPL/0008663/2020	ROSHAN HEMBRAM	ABHAYA KUMAR PARIDA	RAIRANGPUR (RURAL) /71 /2016

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008664/2020	ROSHAN HEMBRAM	ABHAYA KUMAR PARIDA	BISOI /72 /2016
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008665/2020	K.PRASANT KUMAR SUBUDHI	BISWAJIT NAYAK	GOSANINUAGAM /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008666/2020	GANESWAR SAHU	BISWARANJAN MAHARATHA	CHANDRAPUR /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008667/2020	SUNIL KUMAR MISHRA	J.K.KHUNTIA	SAMBALPUR CYBER /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008668/2020	BRUNDA RANA	JAGABANDHU SAHU	BOLANGIR SADAR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008669/2020	AURO @ TAPAS MOHAPATRA	J.K.KHUNTIA	SAMBALPUR CYBER /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008670/2020	DEBASISH ROUT	RAJIB LOCHAN PATTNAIK	SORO /191 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008671/2020	SHADAT KHAN	RAJIB LOCHAN PATNAIK	CHITRAKONDA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008672/2020	ADIL KHAN	RAJIB LOCHAN PATNAIK	CHITRAKONDA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008673/2020	SURENDRA NAYAK	J.K.DASH	NABARANGAPUR TOWN /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008674/2020	KALIA BEHERA	DILLIP KUMAR ACHARY	CHANDAKA P.S. /174 /2020
		VS	VS	()

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35	BLAPL/0008675/2020	STATE OF ODISHA SUSANT KUMAR NAIK @ JHAMU VS	BIJAY KUMAR MOHANTY VS	// INDUASTRIAL,NISA /85 /2019 ()
36	CMAPL/0000257/2020	STATE OF ODISHA D.M NATIONAL INSURANCE CO.LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
37	CMP/0000651/2020	MENKI SETHY SUNIL KUMAR BAITHARU VS	P.K.RATH 1 VS	// // ()
38	CMP/0000652/2020	KRUSHNA KUMAR BAITHARU GAJENDRA BARIK VS	P.K.RATH 1 VS	// // ()
39	CMP/0000653/2020	JAGABANDHU BARIK BAIRAGI BEHERA @ BAIKUNTHA CHARAN BEHERA	AKSHAYA KUMAR MOHAPATRA VS	// // ()
40	CMP/0000654/2020	ASHOK KUMAR BEHERA PABITRA ROUSTRAY VS	H.N.MOHAPATRA VS	// // ()
41	CMP/0000655/2020	HARIHAR MOHAPATRA RAJNISH KUMAR MOHANTY VS	KABIR KUMAR JENA VS	// // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
42	CMP/0000656/2020	AMARENDRA KUMAR MOHANTY BHASKAR BEHERA VS	PRAMOD KUMAR ROUT VS	IA/0000001/2020 // ()
43	CMP/0000657/2020	BISWAMBAR BEHERA MAMATA ROUSTRAY VS	N.P.PARIJA VS	// // ()
44	CONTC/0005424/2020	RABINDRA SAHOO SRIHARI MOHANTA VS	ADV. VS	// // ()
45	CONTC/0005425/2020	CHANDRAMAULI PATTNAIK CHINMAYA MALLICK VS	ADV. VS	// // ()
		BIBHUDUTTA BASTAI		//

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46	CONTC/0005426/2020	BANAMALI PAL VS SATYABRATA SAHU	SHASHIBHUSAN BISWAL VS	// 0 //
47	CONTC/0005427/2020	MANMATH PRADHAN VS SATYABRATA SAHU	ADV. VS	// 0 //
48	CONTC/0005428/2020	MINA MALLIK VS BALWANT SINGH	ADV. VS	// 0 //
49	CONTC/0005429/2020	NARAYAN MALLICK VS BALWANT SINGH	ADV. VS	// 0 //
50	CONTC/0005430/2020	M/S.KAMALA AGENCIES VS R.RAGHU PRASAD	ADV. VS	// 0 //
51	CONTC/0005431/2020	ASIT KUMAR PRAHARAJ VS SATYABRATA SAHU	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
52	CONTC/0005432/2020	DURGA CHARAN NAYAK VS SATYABRATA SAHOO	ADV. VS	// 0 //
53	CONTC/0005433/2020	NIDRA KHAMARI VS PRADIPTA KUMAR MOHAPATRA	ADV. VS	// 0 //
54	CONTC/0005434/2020	KAIBALAYA CHARAN BARIK VS SANJAY BHAGAT	MANOJ KUMAR PATI VS	// 0 //
55	CONTC/0005435/2020	NANDINI MOHANTA VS BHAGIRATHI MALLIK	ARIJEET MISHRA VS	// 0 //
56	CONTC/0005436/2020	ARTATRAN SAHOO VS SATYABRATA SAHU	BANABIHARI RAY VS	// 0 //
57	CONTC/0005437/2020	SUDARSHAN JENA	adv.	//

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		VS	VS	0
		SATYABRATA SAHU		//
58	CONTC/0005438/2020	BIBHUTI BHUSAN CHAMPATIRAY	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
59	CONTC/0005439/2020	TRILOCHAN PATI	BANABIHARI RAY	//
		VS	VS	0
		PRADEEP KUMAR DAS		//
60	CONTC/0005440/2020	SAPHALA SWAIN	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		SATYABRATA SAHOO		//
61	CONTC/0005441/2020	DEBENDRA PRASADA SAHU	BANABIHARI RAY	//
		VS	VS	0
		SATYABRATA SAHU		//
62	CONTC/0005442/2020	JAYANTA KUMAR MANDAL	BANABIHARI RAY	//
		VS	VS	0
		SATYABRATA SAHU		//
63	CONTC/0005443/2020	BANSHIDHAR DASH	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
64	CONTC/0005444/2020	JAYANTI JENA	BANABIHARI RAY	//
		VS	VS	0
		SATYABRATA SAHU		//
65	CONTC/0005445/2020	CHANDAN KISHORE MANNA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
66	CONTC/0005446/2020	SAIRINDRI MALLICK	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
67	CONTC/0005447/2020	UTKAL MOHAPATRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
68	CONTC/0005448/2020	CHANDAN KISHORE MANNA	ADV.	//
		VS	VS	0

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69	CONTC/0005449/2020	SATYABRATA SAHOO PATITAPABAN PRADHAN VS	ADV. VS	// // ()
70	CONTC/0005450/2020	SANJAY KUMAR SINGH UTKAL MOHAPATRA VS	ADV. VS	// // ()
71	CONTC/0005451/2020	SATYABRATA SAHOO NARESH KUMAR KAR VS	PITAMBAR PANDA VS	// // ()
72	CONTC/0005452/2020	SATYABRATA SAHU ANUSAYA DAS VS	PITAMBAR PANDA VS	// // ()
73	CONTC/0005453/2020	BIRANCHI NARAYAN MOHANTY PADMANAVA SETHY VS	ADV. VS	// // ()
74	CONTC/0005454/2020	BIRANCHI NARAYAN MOHANTY M.C.OF PANCHAYAT HIGH SCHOOL,BAILO VS	ADV. VS	// // ()
75	CONTC/0005455/2020	SATYABRATA SAHOO A. PRADIP PATRA VS	ADV. VS	// // ()
76	CONTC/0005456/2020	SATYABRATA SAHOO RENGALI BASACHYUTA SURAKHYA COMMITTEE VS	ADV. VS	// // ()
77	CONTC/0005457/2020	ANU GARG RAJESH KUMAR PATRA VS	UDIT RANJAN JENA VS	// // ()
78	CONTC/0005458/2020	SUDHANSU MOHAN SAMAL GAGANA PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
79	CRLA/0000597/2020	DEORANJAN KUMAR SINGH ASHOK SETHI VS STATE OF ODISHA	H.N.MOHAPATRA VS	// // // JAGANNATHA PRASAD /216 /2020 ()

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80	CRLA/0000598/2020	SISIR KUMAR RATH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CUTTACK SADAR /487 /2020 () //
81	CRLA/0000599/2020	SIBA @ SANTOSH KUMAR PANCHAVAYA VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /15 /2018 () //
82	CRLLP/0000037/2020	STATE OF ODISHA VS LAL SINGH MUNDA	ADDL. GOVT. ADVOCATE VS	JODA /126 /2015 () //
83	CRLMA/0000154/2020	RAJESH KUMAR MALLICK @ RAJESH MALLICK VS STATE OF ODISHA	ADV. VS	/ /0 () //
84	CRLMC/0001669/2020	DIPAK KUMAR SAHU @ DEEPAK KUMAR SAHU VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	/50 /2002 () //
85	CRLMC/0001670/2020	PHILIP KUMAR VS STATE OF ODISHA	SANJIB MOHANTY VS	HIRAKUD /238 /2018 () //
86	CRLMC/0001671/2020	BIDYULATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	BARAMBA /48 /2020 () //
87	CRLMC/0001672/2020	RAMESH CHANDRA SITHA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	NAYAPALLI P.S. /237 /2017 () //
88	CRLMP/0001504/2020	KALANDI PANIGRAHI VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	/ /0 () //
89	CRLMP/0001505/2020	SABITA NAYAK @ SITA SAHOO VS THE SECRETARY TO GOVT.	S.C.CHOUDHURY VS	/ /0 () //
90	CRLMP/0001506/2020	SUMATI SAHU VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
91	CRLMP/0001507/2020	PANCHEI BEHERA	MANORANJAN ACHARYA	NAYAGARH SADAR /136 /2020



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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0001508/2020	AMULYA RANJAN DAS	SURESH KUMAR PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLMP/0001509/2020	SOUDAMINI ROUL	SURESH KUMAR PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
94	CRLMP/0001510/2020	JITENDRA KUMAR SAHOO	SURESH KUMAR PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
95	CRLMP/0001511/2020	JALADHAR RANASINGH	MRITUNJAY BANERJEE	/ /0
		VS	VS	0
		STATE OF ODISHA		//
96	CRLMP/0001512/2020	GOPINATH MOHARANA	NITYANANDA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
97	CRLMP/0001513/2020	LOKANATH RANASINGH	MRITUNJAY BANRJEE	/ /0
		VS	VS	0
		STATE OF ODISHA		//
98	CRLMP/0001514/2020	PRATIMA ROUT	BICHITRA NARAYAN SATAPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
99	CRLREV/0000456/2020	ROKKAM KISHORE	SATRUGHNA DASH	/ /0
		VS	VS	0
		STATE OF ODISHA		//
100	ITA/0000044/2020	MAHANADI COALFIELDS LTD.	GIRIJANANDA NAIK	/ /
		VS	VS	0
		INCOME TAX APPELLATE TRIBUNAL		//
101	MACA/0000763/2020	RINKINA PRADHAN	GAJENDRANATH ROUT	/ /
		VS	VS	0
		KRUPASINDHU PRADHAN		//
102	RPFAM/0000128/2020	SIMANCHAL CHOUDHURY	ASHOK DAS	/ /
		VS	VS	0

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103	TRP(C)/0000206/2020	SANGITA PRADHAN PANKAJINI PANDA VS	AJAYA KUMAR PRADHAN VS	// // 0
104	TRP(C)/0000207/2020	CHANDAN SATPATHY DEEPANJALI PANIGRAHI VS	ASHOK KUMAR DAS VS	// // 0
105	WP(C)/0033009/2020	ABHILASH MISHRA PRABIR KUMAR DAS VS	S.P.DASH VS	// // 0
106	WP(C)/0033010/2020	STATE OF ODISHA SCHOOL MANAGING COMMITTEE OF JAGABANDHAR VS	APARNA DAS VS	// // 0
107	WP(C)/0033011/2020	SHRABANI DALBEHERA VS	RUDRA NARAYAN PARIJA VS	// 0
108	WP(C)/0033012/2020	STATE OF ODISHA NIRBACHANI PRADHAN VS	BHASKAR SAMANTARAY VS	// // 0
109	WP(C)/0033013/2020	STATE OF ODISHA GARUDESWAR GAHIR VS	SUBHANKAR ROUT VS	// // 0
110	WP(C)/0033014/2020	STATE OF ODISHA DARGESWAR MEHER VS	SUBHANKAR ROUT VS	// // 0
111	WP(C)/0033015/2020	STATE OF ODISHA AKSHYA KUMAR PANDA VS	JANMEJAYA DASH VS	// // 0
112	WP(C)/0033016/2020	STATE OF ODISHA SANJAYA KUMAR BARIK VS	JANMEJAYA DASH VS	// // 0
113	WP(C)/0033017/2020	STATE OF ODISHA NIRANJAN DASH VS	JANMEJAYA DASH VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0033018/2020	BHAGABAN PANDA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
115	WP(C)/0033019/2020	SUKANTA KHANDAYATRAY VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
116	WP(C)/0033020/2020	GOBINDA CHANDRA PANDA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
117	WP(C)/0033021/2020	PRUTHWIRAJ SAHU VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
118	WP(C)/0033022/2020	GANGADHAR BEHERA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
119	WP(C)/0033023/2020	BENJAMIN KIRO VS DIRECTOR GENERAL OF POLICE, ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //
120	WP(C)/0033024/2020	PRUTHWIRAJ SAHU VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
121	WP(C)/0033025/2020	NAGEN MAHANTA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
122	WP(C)/0033026/2020	PRATYUSH KUMAR MOHANTY VS THE REGIONAL TRANSPORT OFFICER, KEONJHAR	RASHMIKANTA MAHALIK VS	// 0 //
123	WP(C)/0033027/2020	BHARAT MAHANTA @ BHARAT CHANDRA MAHANTA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
124	WP(C)/0033028/2020	GOLAKHA PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
125	WP(C)/0033029/2020	GADADHAR SAHOO	DEBASIS TRIPATHY	//

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		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0033030/2020	SUBODHA MAHANTA @ MOHANTA	DEBASIS TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
127	WP(C)/0033031/2020	M/S. EASTERN BIRD, A PROPRIETORSHIP FIRM	MIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0033032/2020	BANKIM MAHANTA	DEBASIS TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
129	WP(C)/0033033/2020	BIJAYA MUNDA	DEBASIS TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0033034/2020	SHIVA SHANKAR SAMANTRAY	PRAVASH CH. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0033035/2020	M/S.ECMAS RESINS (P)LTD.	JAGABANDHU SAHOO	//
		VS	VS	0
		DEPUTY COMMISSIONER OF SALES TAX CT AND GST PURI		//
132	WP(C)/0033036/2020	SAROJINI DAS	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0033037/2020	JAGABANDHU SAHOO	DEBASIS TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0033038/2020	MANORANJAN ACHARYA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. ODISHA, BBSR		//
135	WP(C)/0033039/2020	DUKHABANDHU RANA	DEBASIS TRIPATHY	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0033040/2020	MAHAN TIRIA @ MOHAN TIRIA	DEBASIS TRIPATHY	//
		VS	VS	0

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137	WP(C)/0033041/2020	UNION OF INDIA GANGA PINGUA VS	DEBASIS TRIPATHY VS	// // 0
138	WP(C)/0033042/2020	UNION OF INDIA NALINI SAHOO VS	PRASANTA KU. SAHOO VS	// // 0
139	WP(C)/0033043/2020	STATE OF ODISHA PRATAP TIRIA VS	DEBASIS TRIPATHY VS	// // 0
140	WP(C)/0033044/2020	UNION OF INDIA CHAMPA PURTI VS	DEBASIS TRIPATHY VS	// // 0
141	WP(C)/0033045/2020	UNION OF INDIA SHARAT CHANDRA MAHANTA @ SARAT CHANDRA MAHANTA VS	DEBASIS TRIPATHY VS	// // 0
142	WP(C)/0033046/2020	UNION OF INDIA HUKUM KUMAR BUDHIA VS	GURU PRASAD PATTNAIK VS	// // 0
143	WP(C)/0033047/2020	STATE OF ODISHA JAIRAM TIRIA VS	DEBASIS TRIPATHY VS	// // 0
144	WP(C)/0033048/2020	UNION OF INDIA PRAFULLA CHANDRA SAHOO @ PRAFULLA SAHOO VS	DEBASIS TRIPATHY VS	// // 0
145	WP(C)/0033049/2020	UNION OF INDIA GUMAN SAHOO VS	DEBASIS TRIPATHY VS	// // 0
146	WP(C)/0033050/2020	UNION OF INDIA SUSHIL KUMAR PATEL VS	GURU PRASAD PATTNAIK VS	// // 0
147	WP(C)/0033051/2020	STATE OF ODISHA BHAGABATA OJHA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// // 0 //

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148	WP(C)/0033052/2020	SULOCHANA SAHOO VS STATE OF ODISHA	G.P.PATTNAIK VS	// 0 //
149	WP(C)/0033053/2020	HRUDANANDA SINGHSAMANTA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
150	WP(C)/0033054/2020	AJAY GAIPAI VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
151	WP(C)/0033055/2020	GOPALA TIRIA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
152	WP(C)/0033056/2020	ROJALIN SATAPATHY VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
153	WP(C)/0033057/2020	SHYAMA @ SAMU TIRIA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
154	WP(C)/0033058/2020	NARENDRA KUMAR DAS VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
155	WP(C)/0033059/2020	HEMANTA MUNDA VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
156	WP(C)/0033060/2020	BIKARAM CHARAN SETHY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
157	WP(C)/0033061/2020	ANJALI MAHAPATRA @ BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
158	WP(C)/0033062/2020	RATNAKAR BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
159	WP(C)/0033063/2020	PARSURAM PARHI	BISWABIHARI MOHANTY	//

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		VS	VS	0
		DISTRICT SESSION JUDGE, BHADRAK		//
160	WP(C)/0033064/2020	SUNIL KUMAR HOTHIA	SURYA NARAYAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0033065/2020	RANJITA BISWAL	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0033066/2020	SARDAR IKBAL SINGH	SANJAY SHANKAR SINGH DEO	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0033067/2020	SANJUKTA BEHERA	M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0033068/2020	BHUBANANANDA HOTA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0033069/2020	MURALIDHARA BEHERA	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0033070/2020	PRAMOD BEHERA	M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0033071/2020	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		MILI PATRA		//
168	WP(C)/0033072/2020	PRAMOD BEHERA	M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0033073/2020	ANIL KUMAR HOTA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0033074/2020	BIBHUYOTI SHANKAR PATRA	SAMEER KUMAR DAS	//
		VS	VS	0

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171	WP(C)/0033075/2020	STATE OF ODISHA MANJULA NAYAK VS	PRAMOD KUMAR PATTNAIK VS	// // 0
172	WP(C)/0033076/2020	STATE GOVT.OF ODISHA BHAGABAN PATI VS	CHANDAN MISHRA VS	// // 0
173	WP(C)/0033077/2020	UNION OF INDIA DEBESH KUMAR MISHRA VS	ARUN KUMAR PATRA VS	// // 0
174	WP(C)/0033078/2020	STATE OF ODISHA SURESH KUMAR BHOI VS	S.S.JENA VS	// // 0
175	WP(C)/0033079/2020	STATE OF ODISHA BIJAYA KESHARI PRATIHARI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
176	WP(C)/0033080/2020	STATE OF ODISHA SURENDRANATH SWAIN VS	CHANDAN MISHRA VS	// // 0
177	WP(C)/0033081/2020	UNION OF INDIA DEEPAK KUMAR PRADHAN VS	BUDHADEV ROURTRAY VS	// // 0
178	WP(C)/0033082/2020	STATE OF ODISHA JAYARAM MARANDI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
179	WP(C)/0033083/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOVT.ADVOCATE VS	// // 0
180	WP(C)/0033084/2020	BIRENDRA KUMAR BISWAL RAMACHANDRA PALEI VS	CHANDAN MISHRA VS	// // 0
181	WP(C)/0033085/2020	UNION OF INDIA NARENDRA NATH DAS VS	ANIL KUMAR DAS VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0033086/2020	BINATA RANA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
183	WP(C)/0033087/2020	ANADI CHARAN SETHI VS STATE OF ODISHA	P.R.MISHRA VS	// 0 //
184	WP(C)/0033088/2020	AMITA MOHAPATRA VS STATE OF ODISHA	SASHI BHUSAN JENA VS	// 0 //
185	WP(C)/0033089/2020	MALAYA KUMARI PATTANAYAK VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
186	WP(C)/0033090/2020	SUBASH KUMAR SAHOO VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
187	WP(C)/0033091/2020	PRAVAKAR JENA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
188	WP(C)/0033092/2020	RABI NARAYAN DAS VS STATE OF ODISHA	N.SAHANI VS	// 0 //
189	WP(C)/0033093/2020	RAMESH CHANDRA JALLY VS UNION OF INDIA	MOHAMMAD AKRAM VS	// 0 //
190	WP(C)/0033094/2020	ABDUL ISLAM KHAN VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
191	WP(C)/0033095/2020	PRASANTA KUMAR NANDY VS STATE OF ODISHA	SASHI BHUSAN JENA VS	// 0 //
192	WP(C)/0033096/2020	SULACHANA MISHRA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
193	WP(C)/0033097/2020	KRUSHNA CHANDRA BEHERA	S.MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0033098/2020	UMAKANTA MISHRA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0033099/2020	NIRAKAR JENA	SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0033100/2020	DUSMANTA SAHOO	MANORANJAN KAR	//
		VS	VS	0
		THE GENERAL MANAGER MAHANADI COAL FIELDS LIMITED, HINGULA		//
197	WP(C)/0033101/2020	ANISH RAJ PARMAR	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
198	WP(C)/0033102/2020	MINIKI SA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0033103/2020	SRUTIRUPA PANDA	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0033104/2020	DR.B.R.AMBEDKAR WORKERS UNION	PRASANTA KUMAR JENA	//
		VS	VS	0
		PARADEEP PORT TRUST JAGATSINGHPUR		//
201	WP(C)/0033105/2020	BAIKUNTHA NATH MISHRA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		COMMISSIONER RAIL ORDINATION AND SPL. SECY. TO GOVT.		//
202	WP(C)/0033106/2020	NAKULA CHANDRA MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
203	WP(C)/0033107/2020	SADHU SUBHASH CHANDRA DAS	S.MUKHARJEE	//
		VS	VS	0
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, KHURDA.		//
204	WP(C)/0033108/2020	GADEI SWAIN	K.K.SWAIN	//
		VS	VS	0

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205	WP(C)/0033109/2020	STATE OF ODISHA BAIRAGI BARIK VS	CHANDAN MISHRA VS	// // 0
206	WP(C)/0033110/2020	UNION OF INDIA PURNA CHANDRA NAYAK VS	KAUSHIK SWAIN VS	// // 0
207	WP(C)/0033111/2020	STATE OF ODISHA MANAS RANJAN SAHOO VS	RUDRA NARAYAN PARIJA VS	// // 0
208	WP(C)/0033112/2020	COMMISSIONR RAIL CO ORDINATION AND SPL. SECY. TO GOVT. SUNIL KUMAR DIGAL VS	KAUSHIK SWAIN VS	// // 0
209	WP(C)/0033113/2020	STATE OF ODISHA MANORANJAN DAS VS	CHANDAN MISHRA VS	// // 0
210	WP(C)/0033114/2020	UNION OF INDIA MANASI ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	WP(C)/0033115/2020	STATE OF ODISHA DEBASHIS BEHERA VS	KAUSHIK SWAIN VS	// // 0
212	WP(C)/0033116/2020	STATE OF ODISHA PRADIPTA KUMAR BARAL VS	KOUSIK ANANDA GURU VS	// // 0
213	WP(C)/0033117/2020	STATE OF ODISHA NITAI JANA VS	S.K.PADHI VS	// // 0
214	WP(C)/0033118/2020	STATE OF ODISHA HARI NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	WP(C)/0033119/2020	STATE OF ODISHA NITAI JANA VS	SARBESWAR PRUSTY VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0033120/2020	ARJUNA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0033121/2020	GANESH KANDA VS STATE OF ODISHA	A.P.BOSE VS	// 0 //
218	WP(C)/0033122/2020	BALARISHNA GOUDA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
219	WP(C)/0033123/2020	CHUNILAL BANARJEE VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
220	WP(C)/0033124/2020	NAYAGARH DISTRICT CENTRAL COOPERATIVE BANK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
221	WP(C)/0033125/2020	SANJEEB KUMAR BINDHANI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
222	WP(C)/0033126/2020	JAYASHREE NIROJ NALINI PARIDA VS STATE OF ODISHA	A.C.BEHERA VS	// 0 //
223	WP(C)/0033127/2020	LOKANATH DIGAL VS STATE OF ODISHA	KASUHIK SWAIN VS	// 0 //
224	WP(C)/0033128/2020	MANAMOHAN MOHAPATRA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
225	WP(C)/0033129/2020	LABANYA KUMAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
226	WP(C)/0033130/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
227	WP(C)/0033131/2020	JAGANATH ROUT	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033132/2020	DEBAHARI NAYAK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0033133/2020	SANJIB KUMAR MALLICK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033134/2020	PRADIPTA KISHORE MOHAPATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033135/2020	ASHOK KUMAR KHUNTIA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0033136/2020	LAKSHMI JENA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033137/2020	PRAFULLA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033138/2020	BHOJRAJ SAHU	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033139/2020	TRINATH @ TIRNATH MAHARANA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0033140/2020	RAMESH CHANDRA PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0033141/2020	ROBIN MOHANTY	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0033142/2020	SURENDRA KUMAR NAYAK	TRILOCHAN NANDA	//
		VS	VS	0

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239	WP(C)/0033143/2020	STATE OF ODISHA BINOD BIHARI BAG VS	MANOJ KUMAR PATI VS	// // 0
240	WP(C)/0033144/2020	THE PRINCIPAL SECRETARY DEPTT.OF WATER RESOURCES, BBSR LATA SAGARIA VS	PRADIP KUMAR MALLICK VS	// // 0
241	WP(C)/0033145/2020	STATE OF ODISHA SACHINANDAN DAS VS	G.P.PATTNAIK VS	// // 0
242	WP(C)/0033146/2020	STATE OF ODISHA KUNMUM MOHANTY VS	SK.ZAFARULLA VS	// // 0
243	WP(C)/0033147/2020	COMMISSIONER OF ENDWOMENTS ODISHA GANESH CHANDRA TRIPATHY VS	BHOJARAJ SETH VS	// // 0
244	WP(C)/0033148/2020	STATE OF ODISHA PRADEEP KUMAR MALLICK VS	SARBESWAR PRUSTY VS	// // 0
245	WP(C)/0033149/2020	STATE OF ODISHA BHASKAR SHARAN VS	NIRANJAN LENKA VS	// // 0
246	WP(C)/0033150/2020	STATE OF ODISHA BRAJA KISHORE BEHERA VS	DEBADATTA MOHANTY VS	// // 0
247	WP(C)/0033151/2020	STATE OF ODISHA DEBAKI BAHALIA VS	NIRANJAN PANDA-1 VS	// // 0
248	WP(C)/0033152/2020	STATE OF ODISHA MANGULU MUNDA VS	DAYANIDHI MISHRA VS	// // 0
249	WP(C)/0033153/2020	STATE OF ODISHA SOUMYA RANJAN PRADHAN VS	S.P.DAS VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0033154/2020	BRAJAMOHAN BINDHANI VS COLLECTOR,BALASORE	PRASANTA KUMAR JENA VS	// 0 //
251	WP(C)/0033155/2020	BASANTA MOHAPATRA VS STATE OF ODISHA	B.DASH VS	// 0 //
252	WP(C)/0033156/2020	HARIHAR LENKA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
253	WP(C)/0033157/2020	ABINASH CHHOTRAY VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
254	WP(C)/0033158/2020	GAJANAN BEHERA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
255	WP(C)/0033159/2020	UNION OF INDIA VS BIBHUPADA DASH	DEBENDRA KUMAR SAHOO..1 VS	// 0 //
256	WP(C)/0033160/2020	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
257	WP(C)/0033161/2020	SIMANCHAL BISOYI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
258	WP(C)/0033162/2020	DHIRENDRA KUMAR SAMAL VS STATE OF ODISHA	S.K.OJHA VS	// 0 //
259	WP(C)/0033163/2020	SRI SRI DADHIBABAN MAHAPRABHU BIJE VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
260	WP(C)/0033164/2020	BANSIDHAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
261	WP(C)/0033165/2020	DILLIP KUMAR DIGAL	RABINDRA KUMAR PATNAIK	//

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		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA F AND E DEPTT.		//
262	WP(C)/0033166/2020	GYANA RANJAN PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		HIGH POWER COMMITTEE		//
263	WP(C)/0033167/2020	AMARENDRA ROUT	ABHIRAM SWAIN	//
		VS	VS	0
		DC AND DM, JAJPUR		//
264	WP(C)/0033168/2020	JAMALA SATYANARAYANA	HIMANSHU BHUSAN DASH	//
		VS	VS	0
		ODISHA INFORMATION COMMISSION		//
265	WP(C)/0033169/2020	MINAKETAN NIAL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0033170/2020	BADRI NARAYAN MISHRA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0033171/2020	RABINDRA KUMAR PARIDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033172/2020	BHUBAN NAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033173/2020	JALADHAR NATH	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0033174/2020	SUSHANTA KUMAR NAYAK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0033175/2020	HIMANSHU SEKHAR SAHOO	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0033176/2020	SANJAY KUMAR BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0



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273	WP(C)/0033177/2020	STATE OF ODISHA PURNIMA MISHRA VS	SUPRIYA PATRA VS	// // 0
274	WP(C)/0033178/2020	UNION OF INDIA MIRZA ABRARUL HAQUE BAIG VS	SUPRIYA PATRA VS	// // 0
275	WP(C)/0033179/2020	UNION OF INDIA JHARANA RANA VS	DURGESH NARAYAN RATH VS	// // 0
276	WP(C)/0033180/2020	STATE OF ODISHA CHAITANYA CHARAN SWAIN VS	DURGESH NARAYAN RATH VS	// // 0
277	WP(C)/0033181/2020	STATE OF ODISHA SASMITA PRADHAN VS	BIJAYA KUMAR MOHANTY VS	// // 0
278	WP(C)/0033182/2020	STATE OF ODISHA SAMIR KUMAR DETHI VS	G.P.JENA VS	// // 0
279	WP(C)/0033183/2020	PRINCIPAL SECRETARY TO GOVT.,S AND ME DEPT. SK.SAFIKUDDIN VS	RAMESH CHANDRA OJHA VS	// // 0
280	WP(C)/0033184/2020	STATE OF ODISHA SK.SAFIKUDDIN VS	RAMESH CHANDRA OJHA VS	// // 0
281	WP(C)/0033185/2020	STATE OF ODISHA SK.SAFIKUDDIN VS	RAMESH CHANDRA OJHA VS	// // 0
282	WP(C)/0033186/2020	STATE OF ODISHA SK.SAFIKUDDIN VS	RAMESH CHANDRA OJHA VS	// // 0
283	WP(C)/0033187/2020	STATE OF ODISHA MONINGI CHANDRAMOHAN RAO VS	HARIPAD MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0033188/2020	VIKASH SADAN COMMERCIAL ASSOCIATIONSITIKANTA MISHRA VS STATE OF ODISHA	VS	// 0 //
285	WP(C)/0033189/2020	SUSANTA KUMAR BISWAL VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
286	WP(C)/0033190/2020	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
287	WP(C)/0033191/2020	BIJAY KUMAR AGARWAL VS VENKATESWAR MAHAPRABHU BIJE MAHAMAIIPUR	DAYANANDA MOHAPATRA VS	// 0 //
288	WP(C)/0033192/2020	PRABHASHINI KHARA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
289	WP(C)/0033193/2020	PRADYUMNA KUMAR BEHERA VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
290	WP(C)/0033194/2020	UMAKANTA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
291	WP(C)/0033195/2020	AKHILA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
292	WP(C)/0033196/2020	JHARI BARIK VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
293	WP(C)/0033197/2020	BIJAYA KU.SAHOO VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
294	WP(C)/0033198/2020	MEENAKSHI SAMAL VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
295	WP(C)/0033199/2020	RASANANDA DALAI	BHUBAN MOHAN BHUYAN	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0033200/2020	KABITA SWAIN	BHUBAN MOHAN BHUYAN	//
		VS	VS	()
		STATE OF ODISHA		//
297	WP(C)/0033201/2020	KISHORE KUMAR PUROHIT	SUBRATA PANDA	//
		VS	VS	()
		THE JOINT COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, KALAHANDI		//
298	WP(C)/0033202/2020	DASARATHI MAJHI	SUBRATA PANDA	//
		VS	VS	()
		THE STATE OF ORISSA		//
299	WP(C)/0033203/2020	BRAJESH KUMAR BISWAL	RASHMIKANTA MAHALIK	//
		VS	VS	()
		ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR		//
300	WP(C)/0033204/2020	SANKARSAN SAHOO	SOUMYA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0033205/2020	SUBASH CHANDRA BHUYAN	SOUMYA MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
302	WP(C)/0033206/2020	BISHNU PRASAD BARIK	A.MOHANTA	//
		VS	VS	()
		UNION OF INDIA		//
303	WP(C)/0033207/2020	SATRUGHANA BEHERA	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
304	WP(C)/0033208/2020	NIRMAL CH.SAHOO	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
305	WPCRL/0000143/2020	DEBARAJ SETHA	SANTANU KUMAR SARANGI	BARAMBA /156 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	WPCRL/0000144/2020	BIDYULATA BEHERA	BIJAYA KUMAR BEHERA	BARAMBA /48 /2020
		VS	VS	()

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**FILING REPORT AS ON :27/11/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WPCRL/0000145/2020	INSPECTOR IN CHARGE OF BADAMBA POLICE RAMA NAYAK VS	RANJAN KUMAR ROUT VS	// / /0 ()
308	ABLAPL/0015018/2020	COMMISSIONER CUM PRINICIPAL SECRETARY SANGHAMITRA MISHRA VS	JAGABANDHU SAHU VS	// SAMBALPUR VIGILANCE /32 /2020 ()
309	ABLAPL/0015019/2020	STATE OF ODISHA(VIG.) AJIT MOHAPATRA @ PITABASA MOHAPATRAS.P.DASH VS	VS	// JAMANKIRA /52 /2020 ()
310	ABLAPL/0015020/2020	STATE OF ODISHA LILABATI BEHERA VS	BIBHUTI RANJAN MOHANTY VS	// MARSHAGHAI /263 /2020 ()
311	ABLAPL/0015021/2020	STATE OF ODISHA NIKESH KUMAR JENA VS	SANTOSH KUMAR DASH VS	// MARKAT NAGAR /46 /2020 ()
312	ABLAPL/0015022/2020	STATE OF ODISHA JITU RANJAN DAS @ JITU DAS VS	DEEPAK KUMAR SAHOO VS	// DERABIS /218 /2020 ()
313	ABLAPL/0015023/2020	STATE OF ODISHA SUPRIYA DASH VS	RASHMIKANTA MAHALIK VS	// BHUBANESWAR VIGILANCE /35 /2020 ()
314	ABLAPL/0015024/2020	STATE OF ODISHA (G.A.DEPARTMENT) KHAGESWAR NATH VS	A.C.NAYAK VS	// DERABIS /205 /2020 ()
315	ABLAPL/0015025/2020	STATE OF ODISHA SASHIKANTA PARIDA VS	UNMESH CHANDRA JENA VS	// BHADRAK TOWN /296 /2020 ()
316	ABLAPL/0015026/2020	STATE OF ODISHA RAJKUMAR DAS @ RAJKISHORE DAS @ MUSANJAY KUMAR PARIDA VS	VS	// MARINE PS AT BALARAMGADI /23 /2019 ()
317	ABLAPL/0015027/2020	STATE OF ODISHA ROHAN SINGH VS	ARJUNA CH. BEHERA VS	// KHETRARAJPUR /229 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0015028/2020	DINABANDHU DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	REMUNA /189 /2020 () //
319	ABLAPL/0015029/2020	RAJ KISHOR NAYAK @ RAJU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2020 () //
320	ABLAPL/0015030/2020	BHAGABAN BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /203 /2020 () //
321	ABLAPL/0015031/2020	KURUPA @ KRUPASINDHU BEHERA VS STATE OF ODISHA	P.R.MISHRA VS	TIHIDI /475 /2020 () //
322	ABLAPL/0015032/2020	KABI MALLIA VS STATE OF ODISHA	P.R.CHHATOI VS	AIR FIELD P.S. /245 /2020 () //
323	ABLAPL/0015033/2020	BIJAY KUAMR SRICHANDAN VS STATE OF ODISHA	P.R.CHHATOI VS	KHURDA P.S. /400 /2020 () //
324	ABLAPL/0015034/2020	SABHU @ SAMBHU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
325	ABLAPL/0015035/2020	SNEHALATA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ODAGAON /29 /2020 () //
326	ABLAPL/0015036/2020	BASTURI BALIYARSINGH VS STATE OF ODISHA	B.P.CHHUALSINGH VS	KOTOAGARH /82 /2020 () //
327	ABLAPL/0015037/2020	BIJAYA BISWAL @ HAPPY VS STATE OF ODISHA	ARIJEET MISHRA VS	CHHENDIPADA /458 /2020 () //
328	ABLAPL/0015038/2020	SURAJ MEHER @ SURAJ KUMAR MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /327 /2020 () //
329	ABLAPL/0015039/2020	SUMITRA SETHY @ SETHI	A.P.BOSE	NANDIPADA /150 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0015040/2020	STATE OF ODISHA PRADEEP@PRADEEPT PRADHAN	AJAYA KUMAR PRADHAN	// TIRTOL /396 /2020
		VS	VS	()
331	ABLAPL/0015041/2020	STATE OF ODISHA GULZAR @ AHMAD GULZAR	HARIPAD MOHANTY	// BADAMBADI /41 /2020
		VS	VS	()
332	ABLAPL/0015042/2020	STATE OF ODISHA KANHU CHARAN PALEI	PRAMODA KUMAR MISHRA	// ORKEL /201 /2020
		VS	VS	()
333	ABLAPL/0015043/2020	STATE OF ODISHA RAJENDRA KUMAR SAHU @ RJENDRA SAHU B.P.CHHUALSINGH		// DARINGBADI /129 /2020
		VS	VS	()
334	ABLAPL/0015044/2020	STATE OF ODISHA SUMITRA DALAI @ SUMATI DALAI	MANORANJAN KAR	// BALANGA /50 /2017
		VS	VS	()
335	ABLAPL/0015045/2020	STATE OF ODISHA GIRISH KUMAR PATRA	TRILOCHAN NANDA	// / /0
		VS	VS	()
336	ABLAPL/0015046/2020	STATE OF ODISHA(VIG.) AMAR KISHORE PALAI @ AMAR PALAI	RAJENDRA NARAYAN ROUT	// MANGALPUR /431 /2020
		VS	VS	()
337	ABLAPL/0015047/2020	STATE OF ODISHA PINAK SETHI	S.MOHANTY	// JAGATSINGPUR /416 /2020
		VS	VS	()
338	ABLAPL/0015048/2020	STATE OF ODISHA HARIHAR JENA	NIRANJAN LENKA	// UDALA /9 /2017
		VS	VS	()
339	ABLAPL/0015049/2020	STATE OF ODISHA SABANA AJMI @ SABNA AJMI	M.A.ALI	// PURUNABAZAR /235 /2020
		VS	VS	()
340	ABLAPL/0015050/2020	STATE OF ODISHA BHUYAN DIGAL	AMULYA RATNA PANDA	// PHIRINGIA /78 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0015051/2020	STATE OF ODISHA SK. SARAF @ SORAF VS	PRAFULLA KU. BISWAL VS	// AUL /250 /2020 ()
342	ABLAPL/0015052/2020	STATE OF ODISHA MAMATA ROUT VS	RADHIKA RANJAN BHATTACHARY VS	// BINJHARPUR /370 /2020 ()
343	ABLAPL/0015053/2020	STATE OF ODISHA BADRI NARAYAN NAYAK VS	ASHOK KUMAR DAS VS	// REAMAL /199 /2020 ()
344	ABLAPL/0015054/2020	STATE OF ODISHA SURAJ BAG VS	SATYANARAYAN MISHRA VS	// RAGHUNATHPALI /195 /2020 ()
345	ABLAPL/0015055/2020	STATE OF ODISHA CHAKRADHAR RAMPURIA @ BHUMIA VS	ARIJEET MISHRA VS	// KOTPAD /27 /2014 ()
346	ABLAPL/0015056/2020	STATE OF ODISHA SURAJ BAG VS	SATYANARAYAN MISHRA VS	// RAGHUNATHPALI /194 /2020 ()
347	ABLAPL/0015057/2020	STATE OF ODISHA ANSHUMAN SAHOO VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /201 /2020 ()
348	ABLAPL/0015058/2020	STATE OF ODISHA MINATI DAS VS	SATYA NARAYAN MISHRA - 4 VS	// REMUNA /154 /2020 ()
349	ABLAPL/0015059/2020	STATE OF ODISHA DIPU @ DEEPAK KUMAR BEHERA VS	JAYADEBA BEHERA VS	// BANSADA /214 /2020 ()
350	ABLAPL/0015060/2020	STATE OF ODISHA AJAY JENA VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA /37 /2020 ()
351	ABLAPL/0015061/2020	STATE OF ODISHA BAYA NAYAK @SANJAYA NAYAK VS STATE OF ODISHA	B.R.SWAIN VS	// MARINE KASIA /74 /2020 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0015062/2020	SUKANTA BEHERA @ PINTU BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	REMUNA /190 /2020 () //
353	ABLAPL/0015063/2020	ASHUTOSH SAHU VS STATE OF ODISHA	HEMANTA KU TRIPATHY VS	BHUBAN /328 /2020 () //
354	ABLAPL/0015064/2020	DEEPAK MISHRA @ SUBASHIS MISHRA @ SUBASHIS MISHRA @ DEEPAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BOLANGIR TOWN /506 /2020 () //
355	ABLAPL/0015065/2020	DAMBARUDHAR SWAIN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	TOMANDO /137 /2020 () //
356	ABLAPL/0015066/2020	SURESH BEHERA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /403 /2020 () //
357	ABLAPL/0015067/2020	N.CHIRANJIBI RAO @ SRINU VS STATE OF ODISHA	SUBASH CH. RATH VS	BERHAMPUR TOWN /23 /2020 () //
358	ABLAPL/0015068/2020	DIPU @ DEEPAK KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /234 /2020 () //
359	ABLAPL/0015069/2020	BHAGABAN DHADEI VS STATE OF ODISHA	UDIT RANJAN JENA VS	NAIKANI-DIHI /188 /2019 () //
360	ABLAPL/0015070/2020	BHABAGRAHI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /154 /2020 () //
361	ABLAPL/0015071/2020	PALAKURITHI SATYANARAYAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	ATTABIRA /286 /2020 () //
362	ABLAPL/0015072/2020	PALAKURITHI SATYANARAYAN VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	ATTABIRA /287 /2020 () //
363	ABLAPL/0015073/2020	GHANASHYAM SETHI	PRAFULLA CHANDRA DAS	CHANDABALI /217 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0015074/2020	STATE OF ODISHA MINAKHI BEHERA	TANMAYA KUMAR MAHANTY	// TOMANDO /163 /2020
		VS	VS	()
365	ABLAPL/0015075/2020	STATE OF ODISHA BAPUJI ROUT	AJIT KUMAR PANDA	// NANDANKANAN /89 /2020
		VS	VS	()
366	ABLAPL/0015076/2020	STATE OF ODISHA ANJAN KUMAR SAHOO	R.C.SWAIN	// / /0
		VS	VS	()
367	ABLAPL/0015077/2020	STATE OF ODISHA KANHU CHARAN PANIGRAHI @ KANHA PANIGRAHI	IGRANK KUMAR BUDHIA	// G.UNDYAGIRI /91 /2020
		VS	VS	()
368	ABLAPL/0015078/2020	STATE OF ODISHA ULLASH KABU	SUBRAT KUMAR NAYAK	// JAGATSINGPUR /411 /2020
		VS	VS	()
369	ABLAPL/0015079/2020	STATE OF ODISHA JAGABANDHU DAS	RAJIB KUMAR SARANGI	// SALIPUR /346 /2020
		VS	VS	()
370	ABLAPL/0015080/2020	STATE OF ODISHA PENKUIIN SAMANTARAY	AJAYA KUMAR MOHARANA	// KENDRAPARA /288 /2020
		VS	VS	()
371	WPC(OAC)/0000057/2016	STATE OF ODISHA LATA BISWAL	M/S.SUBASH CHANDRA PUSPALAKA	// / /
		VS	VS	()
372	WPC(OAC)/0000063/2016	STATE OF ODISHA SAKUN SUNA	M/S.SUBASH CHANDRA PUSPALAKA	// / /
		VS	VS	()
373	WPC(OAC)/0001119/2019	STATE OF ODISHA DR.SATYAKAM MOHAPATRA	M/S.SAMEER KUMAR DAS	// / /
		VS	VS	()
374	WPC(OAC)/0002665/2017	STATE OF ODISHA SAKUN SUNA	M/S.SUBASH CHANDRA PUSPALAKA	// / /
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WPC(OAC)/0003177/2016	STATE OF ODISHA RAMESH CHANDRA NAYAK VS ENGINEER IN CHARGE , RWS AND S(O)	M/S.SHASHI BHUSAN JENA VS	// // () //

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MISC CASES FILED on :27/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
2	30/2020 MSA/1/2020	SIBA JHANKAR-MP	MANMAYA KUMAR DASH
3	32/2020 CRLLP/37/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
4	127/2020 CMAPL/257/2020	D.M NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
5	201/2020 TRP(C)/206/2020	PANKAJINI PANDA-MP	AJAYA KUMAR PRADHAN
6	202/2020 TRP(C)/207/2020	DEEPANJALI PANIGRAHI-MP	ASHOK KUMAR DAS
7	206/2020 RPFAM/128/2020	SIMANCHAL CHOUDHURY-MP	ASHOK DAS
8	214/2020 CRLMP/1504/2020	KALANDI PANIGRAHI-MP	MANASH RANJAN NAYAK
9	238/2020 CONTC/2565/2020	SRINIBAS SAMAL-MP	RAMAKANTA SAHOO
10	472/2020 RSA/299/2012	SMT.KUNTI NATHA-MP	M/S.KOUSIK A.GURU
11	472/2020 RSA/345/2018	BASANTA KU.SAHOO-MP	M/S.PRAFULLA KU.RATH
12	473/2020 RSA/504/2014	LAXMIDHAR RANA-MP	M/S.BIBEKANANDA BHUYAN
13	474/2020 RSA/30/2004	V.MADHU @ VARANASI-MP	M/S. L.BHUYAN
14	475/2020 RSA/29/2004	V.SUGUNA-MP	M/S. L.BHUYAN
15	523/2020 CRLREV/456/2020	ROKKAM KISHORE-MP	SATRUGHNA DASH
16	642/2020 CMP/653/2020	BAIRAGI BEHERA @ BAIKUNTHA CHARAN BEHERA-MP	AKSHAYA KUMAR MOHAPATRA
17	643/2020 CMP/654/2020	PABITRA ROUTRAY-MP	H.N.MOHAPATRA
18	644/2020 CMP/655/2020	RAJNISH KUMAR MOHANTY-MP	KABIR KUMAR JENA
19	645/2020 CMP/657/2020	MAMATA ROUTRAY-MP	N.P.PARIJA
20	1137/2020 CRLMC/1669/2020	DIPAK KUMAR SAHU @ DEEPAK KUMAR SAHU-MP	SMRUTI RANJAN MOHAPATRA
21	1138/2020 CRLMC/1670/2020	PHILIP KUMAR-MP	SANJIB MOHANTY
22	1139/2020 CRLMC/1672/2020	RAMESH CHANDRA SITHA-MP	ARUN KUMAR ACHARYA
23	1152/2020 CRLA/599/2020	SIBA @ SANTOSH KUMAR PANCHAVAYA-MP	BISWAJIT NAYAK
24	1153/2020 CRLA/599/2020	SIBA @ SANTOSH KUMAR PANCHAVAYA-MP	BISWAJIT NAYAK
25	1186/2020 BLAPL/794/2020	TARJAN LIMA-MP	M/S.JIBAN RANJAN DASH
26	1187/2020	PRATAP NAIK @ NAYAK-MP	PRAVAT KUMAR NAYAK

27	BLAPL/5744/2020 1188/2020	BIPIN PATTANAYAK @ BIPIN BIHARI-MP	JUGALA KISHORE PANDA
28	BLAPL/22/2020 1189/2020	MITARANI NAYAK-MP	JUGALA KISHORE PANDA
29	BLAPL/2410/2020 1190/2020	JUGAL NAYAK-MP	RAJIB LOCHAN PATTNAIK
30	BLAPL/7998/2019 1348/2020	THE ORIENTAL INSURANCE CO.LTD.-MP	A.A.KHAN
31	MACA/537/2020 1349/2020	RINKINA PRADHAN-MP	GAJENDRANATH ROUT
32	MACA/763/2020 14323/2020	SCHOOL MANAGING COMMITTEE OF JAGABANDHU DASAPURSA, BHOI PROJECT PRIMARY SCHOOL, BHADRAK	
33	WP(C)/33010/2020 14324/2020	SHRABANI DALBEHERA-MP	RUDRA NARAYAN PARIJA
34	WP(C)/33011/2020 14325/2020	AJAYA KUMAR RAUL-MP	SASHIBHUSAN BISWAL
35	WP(C)/32682/2020 14326/2020	AMIYA RANJAN DAS-MP	RANJIT SAMAL
36	WP(C)/7159/2018 14327/2020	SULOCHANA BHOI-MP	PRADEEP KUMAR MISHRA
37	WP(C)/29188/2020 14328/2020	SUKANTA KHANDAYATRAY-MP	SRIDHAR RATH
38	WP(C)/33019/2020 14329/2020	BENJAMIN KIRO-MP	PRASANNA KUMAR MOHANTY
39	WP(C)/33023/2020 14330/2020	M/S. EASTERN BIRD, A PROPRIETORSHIP FIRM-MP	SIDHARTHA MISHRA
40	WP(C)/33031/2020 14331/2020	SHIVA SHANKAR SAMANTRAY-MP	PRAVASH CH. JENA
41	WP(C)/33034/2020 14332/2020	M/S.ECMAS RESINS (P)LTD.-MP	JAGABANDHU SAHOO
42	WP(C)/33035/2020 14333/2020	NALINI SAHOO-MP	PRASANTA KU. SAHOO
43	WP(C)/33042/2020 14334/2020	HUKUM KUMAR BUDHIA-MP	GURU PRASAD PATTNAIK
44	WP(C)/33046/2020 14335/2020	SULOCHANA SAHOO-MP	G.P.PATTNAIK
45	WP(C)/33052/2020 14336/2020	ROJALIN SATAPATHY-MP	SANTOSH KUMAR SWAIN
46	WP(C)/33056/2020 14337/2020	BIKARAM CHARAN SETHY-MP	BISWABIHARI MOHANTY
47	WP(C)/33060/2020 14338/2020	RATNAKAR BEHERA-MP	BISWABIHARI MOHANTY
48	WP(C)/33062/2020 14339/2020	PARSURAM PARHI-MP	BISWABIHARI MOHANTY
49	WP(C)/33063/2020 14340/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
50	WP(C)/33071/2020 14341/2020	BIBHUJYOTI SHANKAR PATRA-MP	SAMEER KUMAR DAS
51	WP(C)/33074/2020 14342/2020	MANJULA NAYAK-MP	PRAMOD KUMAR PATTNAIK
52	WP(C)/33075/2020 14343/2020	MANJULA NAYAK-MP	PRAMOD KUMAR PATTNAIK
53	WP(C)/33075/2020 14344/2020	BIJAYA KESHARI PRATIHARI-MP	PRASANTA KUMAR SATAPATHY
54	WP(C)/33079/2020 14345/2020	DEEPAK KUMAR PRADHAN-MP	BUDHADEV ROURAY
55	WP(C)/33081/2020 14346/2020	JAYARAM MARANDI-MP	SUBHRANSU BHUSAN MOHANTY
56	WP(C)/33082/2020 14347/2020	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
57	WP(C)/33083/2020 14348/2020	GOBINDA CHANDRA SETHI-MP	
	WP(C)/502/2020		

58	14348/2020 WP(C)/33088/2020	AMITA MOHAPATRA-MP	SASHI BHUSAN JENA
59	14349/2020 WP(C)/33096/2020	SULACHANA MISHRA-MP	NEELAKANTHA PANDA
60	14350/2020 WP(C)/33100/2020	DUSMANTA SAHOO-MP	MANORANJAN KAR
61	14351/2020 WP(C)/33103/2020	SRUTIRUPA PANDA-MP	M/S.K.P.MISHRA
62	14352/2020 WP(C)/33116/2020	PRADIPTA KUMAR BARAL-MP	KOUSIK ANANDA GURU
63	14353/2020 WP(C)/33123/2020	CHUNILAL BANARJEE-MP	MAHESWAR MOHANTY
64	14354/2020 WP(C)/33130/2020	MANOJ KUMAR SAHOO-MP	MAHESWAR MOHANTY
65	14355/2020 WP(C)/33139/2020	TRINATH @ TIRNATH MAHARANA-MP	S.K.BHANJADEO
66	14356/2020 WP(C)/33138/2020	BHOJRAJ SAHU-MP	TRILOCHAN NANDA
67	14357/2020 WP(C)/33143/2020	BINOD BIHARI BAG-MP	MANOJ KUMAR PATI
68	14358/2020 WP(C)/33142/2020	SURENDRA KUMAR NAYAK-MP	TRILOCHAN NANDA
69	14359/2020 WP(C)/33145/2020	SACHINANDAN DAS-MP	G.P.PATTNAIK
70	14360/2020 WP(C)/33146/2020	KUNMUM MOHANTY-MP	SK.ZAFARULLA
71	14361/2020 WP(C)/33147/2020	GANESH CHANDRA TRIPATHY-MP	BHOJARAJ SETH
72	14362/2020 WP(C)/33151/2020	DEBAKI BAHALIA-MP	NIRANJAN PANDA
73	14363/2020 WP(C)/33159/2020	UNION OF INDIA-MP	DEBENDRA KUMAR SAHOO..1
74	14364/2020 WP(C)/33163/2020	SRI SRI DADHIBABAN MAHAPRABHU BIJE-MP	BIREN SANKAR TRIPATHY
75	14365/2020 WP(C)/33162/2020	DHIRENDRA KUMAR SAMAL-MP	S.K.OJHA
76	14366/2020 WP(C)/33161/2020	SIMANCHAL BISOYI-MP	ABHIRAM SWAIN
77	14367/2020 WP(C)/33166/2020	GYANA RANJAN PATRA-MP	PRAFULLA KUMAR RATH
78	14368/2020 WP(C)/33167/2020	AMARENDRA ROUT-MP	ABHIRAM SWAIN
79	14369/2020 WP(C)/33172/2020	BHUBAN NAIK-MP	PRAFULLA KUMAR RATH
80	14370/2020 WP(C)/33170/2020	BADRI NARAYAN MISHRA-MP	SUPRIYA PATRA
81	14371/2020 WP(C)/33174/2020	SUSHANTA KUMAR NAYAK-MP	BIRAJA PRASANNA DAS
82	14372/2020 WP(C)/33175/2020	HIMANSHU SEKHAR SAHOO-MP	SUPRIYA PATRA
83	14373/2020 WP(C)/33176/2020	SANJAY KUMAR BEHERA-MP	BIRAJA PRASANNA DAS
84	14374/2020 WP(C)/33177/2020	PURNIMA MISHRA-MP	SUPRIYA PATRA
85	14375/2020 WP(C)/33178/2020	MIRZA ABRARUL HAQUE BAIG-MP	SUPRIYA PATRA
86	14376/2020 WP(C)/33181/2020	SASMITA PRADHAN-MP	BIJAYA KUMAR MOHANTY
87	14377/2020 WP(C)/33182/2020	SAMIR KUMAR DETHI-MP	G.P.JENA
88	14378/2020 WP(C)/30948/2020	SUSILA ROUT-MP	NIRANJAN LENKA
89	14379/2020	VIKASH SADAN COMMERCIAL ASSOCIATION-MP	SITIKANTA MISHRA

90	WP(C)/33188/2020 14380/2020	SUBHASHMITA BEHERA-MP	PRABHU PRASANNA BEHERA
91	WP(C)/25686/2020 14381/2020	BIJAY KUMAR AGARWAL-MP	DAYANANDA MOHAPATRA
92	WP(C)/33191/2020 14382/2020	UMAKANTA NAYAK-MP	DAYANANDA MOHAPATRA
93	WP(C)/33194/2020 14383/2020	JHARI BARIK-MP	BHUBAN MOHAN BHUYAN
94	WP(C)/33196/2020 14384/2020	BIJAYA KU.SAHOO-MP	BHUBAN MOHAN BHUYAN
95	WP(C)/33197/2020 14385/2020	MEENAKSHI SAMAL-MP	BHUBAN MOHAN BHUYAN
96	WP(C)/33198/2020 14386/2020	RASANANDA DALAI-MP	BHUBAN MOHAN BHUYAN
97	WP(C)/33199/2020 14387/2020	KABITA SWAIN-MP	BHUBAN MOHAN BHUYAN
98	WP(C)/33200/2020 14388/2020	NILAKANTHA DAS-MP	BIBHU PRASAD DAS
99	WP(C)/29302/2020 14389/2020	UNION OF INDIA-MP	ANUP KUMAR BOSE
100	WP(C)/18951/2020 14390/2020	UNION OF INDIA-MP	ANUP KUMAR BOSE
101	WP(C)/18951/2020 14391/2020	COMMITTEE OF MANAGEMENT OF BADAKUSASTHALI SERAFAC CO-OP SOCIETY LTD.-MP	
102	WP(C)/30673/2020 14392/2020	KISHORE KUMAR PUROHIT-MP	SUBRATA PANDA
103	WP(C)/33201/2020 14393/2020	DASARATHI MAJHI-MP	SUBRATA PANDA
104	WP(C)/33202/2020 14395/2020	PRAVAT KUMAR DAS-MP	DAYANANDA MOHAPATRA
105	WP(C)/18106/2020 14396/2020	PANNEY LAL AGRAWAL-MP	M/S. SIDHESWAR MOHANTY
106	WP(C)/22761/2020 14398/2020	PARAMESWAR JENA-MP	PRAFULLA KUMAR RATH
107	WP(C)/1532/2020 14400/2020	BRAJESH KUMAR BISWAL-MP	RASHMIKANTA MAHALIK
108	WP(C)/33203/2020 14402/2020	ANAM CH SAHOO-MP	SISIR DAS
109	WP(C)/6232/2020 14403/2020	DR.BEDAMATI MISHRA-MP	M/S.MINATI MISHRA
110	WP(C)/9405/2019 14404/2020	SANKARSAN SAHOO-MP	SOUMYA MISHRA
111	WP(C)/33204/2020 14405/2020	SUBASH CHANDRA BHUYAN-MP	SOUMYA MISHRA
112	WP(C)/33205/2020 14406/2020	BISHNU PRASAD BARIK-MP	A.MOHANTA
113	WP(C)/33206/2020 14407/2020	SATRUGHANA BEHERA-MP	ALOK KUMAR MOHAPATRA
114	WP(C)/33207/2020 215/2020	SUBHA SANKAR RAUTA-MP	
115	CRLMP/1273/2020 237/2020	TRIBHUBAN MOHAPATRA-MP	
116	CONTC/4437/2020 1146/2020	NIAZ@SK.NYAZ@SK.NIAZUDDIN-MP	
117	ABLAPL/1313/2018 1147/2020	TULASIBALA @ TULASI KUANAR-MP	
118	ABLAPL/8242/2020 1148/2020	SOUMYA RANJAN SAMAL-MP	
119	ABLAPL/13997/2020 1149/2020	HARI @ HAREKRUSHNA BISWAL-MP	
120	ABLAPL/13657/2020 1150/2020	BRAJABANDHU SWAIN-MP	
	ABLAPL/13764/2020		

121	1151/2020 ABLAPL/13394/2020	MADHABANANDA MOHAPATRA-MP
122	1152/2020 ABLAPL/11153/2020	RANJAN KUMAR PATRA-MP
123	1185/2020 BLAPL/4658/2020	CHANCHALI LENKA-MP
124	14394/2020 WP(C)/29021/2020	GUNANIDHI SAHOO-MP
125	14397/2020 WP(C)/26450/2020	SEEMARANI GAJENDRA MOHAPATRA-MP
126	14399/2020 WP(C)/31281/2020	SUJIT KUMAR MOHANTY-MP
127	14401/2020 WP(C)/15969/2020	KISHOR KUMAR NAIK-MP